

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1721  
ANSWERED ON:30.11.2009  
HOUSING FACILITIES TO MINES WORKERS  
Rajaram Shri Wakchaure Bhausahab

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has formulated any scheme to provide housing facilities to the mines workers;
- (b) if so, the details thereof;
- (c) the details of houses constructed alongwith the number of workers benefited under the said scheme during each of the last three years and the current year, State-wise;
- (d) whether the Government proposes to provide loan to mines workers for the purpose; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): Yes, Madam. Mines managements are granted financial assistance of Rs. 40,000/- and Rs. 50,000/- per tenement for construction of Type-I and Type-II houses respectively for constructing and providing accommodation to Limestone and Dolomite Mine (LSDM) and Iron Ore, Manganese Ore and Chrome Ore (IOMC) Mines workers on nominal rent under Type-I and Type-II schemes. Besides, Central subsidy of Rs. 40,000/- per worker is granted to these Mine workers for the construction of individual houses by themselves, who have completed at least one year service with monthly income up to Rs. 10,000/-, under the Revised Integrated Housing Scheme (RIHS), 2007. Year-wise and State-wise details of houses sanctioned/workers benefited under these schemes during last three years from 2006-07 to 2008-09 and the current year 2009-10 is as per statement annexed.

(d) & (e): No, Madam.